

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

Original Application No. 491/2019

**In the matter of:**

Premraj, President, All India Scheduled Caste  
Yuvraj Samaj Karol Baghain .....Applicant(s)  
Versus

Govt. of NCT of Delhi .....Respondent(s)

**NDOH 05.11.2019**

INDEX

| S.NO | CONTENTS  | PAGE NO. |
|------|---|----------|
| 1.   | Action Taken Report on behalf of DPCC in terms of order dated 05.08.2019.                                 | 1-2      |
| 2.   | <b><u>Annexure –A.</u></b><br>Copy of the Inspection report dated 19.08.2019 along-with photographs       | 3-4      |
| 3.   | <b><u>Annexure –B (Colly).</u></b><br>Copy of letter dated 22.08.2019 and 18.09.2019 issued to North DMC. | 5-6      |

Filed by

(Delhi Pollution Control Committee)

New Delhi:  
Dated: 21.10.2019

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 491/2019

In the matter of :

Premraj, President, All India Scheduled Caste .....Petitioner  
Yuvjan Samaj, Karol Bagh

Vs

Govt. of NCT of Delhi .....Respondent

**FACTUAL AND ACTION TAKEN REPORT ON BEHALF OF  
DELHI POLLUTION CONTROL COMMITTEE**

1. That This Hon'ble Tribunal vide its order dated 05.08.2019 was pleased to pass the following directions:

*"Allegation in this letter, illegal plastic factory is being operated by Shiv Kumar Sharma in the name of M/s G. Enterprises in the residential area at Hound No. 10376, Street Pathshala Wali, Manak Pura, Karol Bagh, New Delhi-110005.*

*"Let the Delhi Pollution Control Committee (DPCC) look into the matter, take appropriate action in accordance with law"*

- 2. That it is most respectfully submitted that above mentioned order was received in DPCC only on 06.08.2019.
- 3. That in pursuance and compliance of the order passed by this Hon'ble Tribunal dated 05.08.2019, an inspection was conducted by the officials of DPCC on 19.08.2019 and during inspection it was observed that premises of approx. 20-25 Sq. Yard found



being used for storage of plastic scrap only. There is no manufacturing activity at the premises. Copy of Inspection Report dated 19.08.2019 is annexed as **Annexure-A**.

4. That subsequent to the inspection, a letter was sent to the Commissioner (North DMC) on 22.08.2019 followed by reminder on 18.09.2019 for taking necessary action for removal of aforesaid plastic items from the godown since it is unlicensed . Copy of Letters dated 22.08.2019 and 18.09.2019 are annexed as **Annexure-B (COLLY)**.

  
(SATENDER KUMAR)  
Sr. ENV. ENGINEER

**Inspection Report**

Annexure-"A"

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s Gae Enterprises  
 H.No. 10376, Street Pathshala  
 Manak Pura, Karol Bagh  
 Delhi - 110005
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Sh. Shiv Kumar Sharma  
 mob. 9868070244
3. Date of Inspection : 19/8/2019
4. Time of inspection Start of Inspection : 4:15 PM onwards  
 End of Inspection : /
5. Name & Designation of the Persons contacted at the industry : Mrs Meera (neighbour)
6. Kind of Industry : trading / Godown of Plastic items
7. Product & Capacity : .....
8. Main Raw Materials : .....
9. Water Polluting : Yes/No ETP Installed : Yes/No
10. Air Pollution : Yes/No ECS Installed : Yes/No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : .....
13. A. Source of Water Supply : D/B/NDMC/DSIIDC/Borewell/Tankers/Others  
 B. Effluent Discharge : (a) Domestic/ Trade Effluent  
 (b) Unit connected to Conveyance System: Yes/No  
 (c) Discharging into.....
14. Status of Consent {If Any} : .....
15. D.G. Set(s) {if Any} : No....Capacity.....KVA. Acoustic: Yes/No  
 Stack Height.....(Above G.L.).....(Above RL)
16. Plot Area : .....
17. Labour : .....
18. Machinery : .....

19. Detail of Power Connection : .....
20. Whether Unit found in Operation : Yes/No ✓ (4)
21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
22. Whether Generating Hazardous Waste : Yes/No
23. Details about Hazardous Waste :
- (a) Status of Authorization {if any} : .....
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

Remarks (if Any) (1) site in question is a small hadr / godown for plastic items having an area approx. 20-25 sq yard approx; taken on rent.

(2) No <sup>any</sup> hadr activity observed

(3) No plant & m/c. exist

(4) GSTIN = 07AWZPS6545A1ZH

  
 Signatures, Name & Designation of inspecting officials.  
 (Animesh Kumar) M. S. Kaul  
 EE, DPCC

  
 19/8/19

Anneexure - B "Colly" (5) Most Urgent  
NGT Matter

By Speed Post



## DELHI POLLUTION CONTROL COMMITTEE

First Floor, C-Wing, Vikas Bhawan-II,  
Upper Bela Road, Civil Lines, Delhi-110054  
Visit us at : <http://dpcc.delhigovt.nic.in>

F. No. DPCC/CMC-V/NGT(OA No. 491/2019)/2019/7454-55

Dated: 22/08/2019

To,

**The Commissioner,  
North Delhi Municipal Corporation,  
14<sup>th</sup> Floor, Civic Centre  
Minto Road, New Delhi-110002**

**Subject: Regarding illegal Plastic unit at House No. 10376, Street Pathshala Wali, Manak Pura, Karol Bagh, Delhi-110005.**

This has reference to the Orders of Hon'ble NGT in OA No. 491/2019 dated 05.08.2019 in the matter of Premraj, President, All India Scheduled Caste Yuvjan Samaj, Karol Bagh Vs. Govt. of NCT of Delhi regarding illegal plastic unit at House No. 10376, Street Pathshala Wali, Manak Pura, Karol Bagh, Delhi-110005. (Copy of Order enclosed)

An inspection of the said unit was conducted by the DPCC Officials on 19.08.2019 and it was observed that a small trade/godown of plastic items in name of Gee Enterprises Prop. Sh. Shiv Kumar Sharma is operational at the said address, no industrial mfg. activity observed. This godown is located in densely populated residential area.

You are therefore requested to take the necessary action for removal of this plastic items godown at earliest & send the action taken report to this office within 15 days of issuance of this letter. So that same may be apprised to Hon'ble NGT in next DOH.

This is being issued as per the approval of Competent Authority, Delhi Pollution Control Committee.

**Encl: As above**

  
**(Satender Kumar)  
I/C & EE, CMC-V**

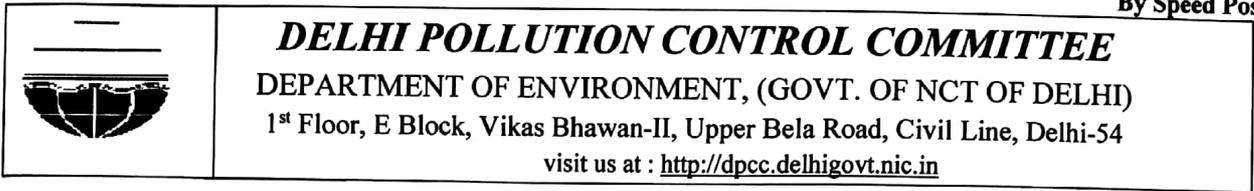
Copy to:

1. Master File, CMC-V, DPCC

OIC

6

**REMINDER**  
**NGT Matter**  
**By Speed Post**



F. No. DPCC/CMC-V/NGT/(O.A.No.491/2019)/2019/ 8419-20

Dated: 18/09/2019

To,

The Deputy Commissioner, Karol Bagh Zone,  
North Delhi Municipal Corporation,  
D.B. Gupta Road, Christan Colony,  
Block 17 B, Dev Nagar, Anand Parbat,  
Delhi – 110 005.

**Sub.: Action Taken Report in connection with illegal Plastic godown at House No. 10376, Street Pathshala Wali, Manak Pura, Karol Bagh, Delhi – 110005.**

Sir,

This has reference to this office letter of even number dated 22.08.2019 (copy enclosed) in the above referred matter with the request to take necessary action for removal of plastic items godown and send the action taken report in this regard. The Compliance report in this regard is still awaited.

In view of above, you are again requested to take necessary action for removal of plastic items godown and send the action taken report at the earliest and submit a compliance report before the Hon'ble NGT under intimation to this office to enable this office to apprise the same to the Hon'ble NGT in next DOH i.e. 05.11.2019.

This is being issued as per the approval of Competent Authority.

Yours sincerely,

  
(Satender Kumar)  
Incharge (CMC-V)

Copy to :-

The Commissioner, North Delhi Municipal Corporation, 4<sup>th</sup> Floor, Civic Centre, Minto Road, Delhi-110 002

0 / C